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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/95/2018
NAME OF THE PETITIONER(S) : MIRA WATER MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, KERALA
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SHRISHAW M PADMANABHAN	Counsel for the Petitioner Deposited	
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ORDER

Counsel for the petitioner present. No representation on behalf of ROC, Kerala. ROC, Kerala, has sent a communication stating that a copy of the petition has not been provided to them. Counsel for the petitioner is directed to send the copy of the petition to ROC, Kerala for the purpose of filing report and also communicate the next date of hearing to the ROC. Put up on 09.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)